

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No.606 of 2018

IN THE MATTER OF:

Ayush Agarwal

...Appellant.

Versus

C.A.Kannan Tiruvengadam & Ors.

...Respondents.

Present:

For Appellant: Shri Mangesh Krishna, Advocate

For Respondent: Counsel present but did not mark appearance

O R D E R

13.09.2019 Counsel for the Successful Resolution Applicant (Respondent No.3) is allowed to file the chart of distribution, as shown today by 16.09.2019.

Post the case 'for Orders' on **18th September, 2019**. The Appeal will be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

R N/gc